

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020 /8TH VAISAKHA, 1942

W.P. (C) .TMP No.185 OF 2020

PETITIONER

NISHA JOSEPH,
LOWER PRIMARY SCHOOL ASSISTANT (L.P.S.A.),
S.R. L.P. SCHOOL, MUDIKKIRAI.
PERUMBAVOOR, ERNAKULAM DISTRICT.
BY ADV. M.U.VIJAYALAKSHMY &
BRIJESH MOHAN

RESPONDENTS

- 1) THE DEPUTY DIRECTOR OF EDUCATION ERNAKULAM,
CIVIL STATION, KAKKANAD P.O.,
ERNAKULAM-682030.
- 2) THE DISTRICT EDUCATIONAL OFFICER KOTHAMANGALAM,
5TH FLOOR, REVENUE TOWER, KOTHAMANGALAM,
ERNAKULAM DISTRICT-686691.
- 3) THE ASSISTANT EDUCATIONAL OFFICER,
PERUMABAVOOR - 683542.
- 4) THE CORPORATE MANAGER,
CORPORATE EDUCATIONAL AGENCY,
DIOCESE OF KOTHAMANGALAM,
ERNAKULAM DISTRICT-686691.
- 5) THE HEADMISTRESS,
S.R. L.P. SCHOOL, MUDAKKIRAI,
PERUMBAVOOR, ERNAKULAM DISTRICT-683545.

BY SRI.T.S.SYAMPRASANTH, GOVT.PLEADER

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS ON
28/04/2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

BECHU KURIAN THOMAS

W.P (C) TMP No.185 of 2020

Dated this the 28th day of April, 2020

ORDER

Admit.

The learned Government Pleader takes notice on behalf of respondents 1 to 3. Notice shall be taken by the petitioner to respondents 4 and 5. In the meantime, there will be an interim stay of Exts.P6 and P7 and the petitioner shall be permitted to draw the salary from the month of March, 2020 onwards until any other order preventing her from doing so is passed by any appropriate authority.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONER'S EXHIBITS:

- EXHIBIT.P1:- TRUE COPY OF THE APPOINTMENT ORDER DATED 01.06.2015 AND APPROVAL DATED 03.11.2016 IN RESPECT OF THE APPOINTMENT OF THE PETITIONER AS LPSA
- EXHIBIT.P2:- TRUE COPY OF THE APPOINTMENT ORDER DATED 03.06.2013 AND APPROVAL DATED 11.05.2016 IN RESPECT OF THE APPOINTMENT OF SMT.ANU JOSE AS LPSA
- EXHIBIT.P3:- TRUE COPY OF ORDER NO.C/1527/17/L.DIS DATED 25.09.2017 ISSUED BY THE 3RD RESPONDENT.
- EXHIBIT.P4:- TRUE COPY OF ORDER NO.B5/7857/17/K.DIS DATED 26.04.2018 ISSUED BY THE 2ND RESPONDENT.
- EXHIBIT.P5:- TRUE COPY OF ORDER NO.C/2869/17/D-DIS DATED 27.06.2018 ISSUED BY THE 3RD RESPONDENT.
- EXHIBIT.P6:- TRUE COPY OF COMMUNICATION NO. C/2581/2019 DATED 13.03.2020 ISSUED BY THE 3RD RESPONDENT TO THE 5TH RESPONDENT.
- EXHIBIT.P7:- TRUE COPY OF COMMUNICATION NO.O.A3/16530/2019 DATED 20.02.2020 ISSUED BY THE 1ST RESPONDENT TO THE 3RD RESPONDENT
- EXHIBIT.P8:- TRUE COPY OF THE JUDGMENT DATED 03.04.2007 IN WA NO.886 OF 2007 OF THE DIVISION BENCH OF THIS HON'BLE COURT.
- EXHIBIT.P9:- TRUE COPY OF THE JUDGMENT DATED 06.04.2017 IN WP(C)NO. 11272 OF 2017 OF THIS HON'BLE COURT.